

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

29. C.P. 4429/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr

V/s

Godhwani Brothers India Pvt Ltd & Ors.

SECTION 97 OF COMPANIES ACT, 2013

ORDER

Ms. Prachi Wazalwar, counsel appearing for the petitioner is present thorough
virtual hearing. At the request of counsel for the petitioner, list this matter on
26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)